

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 222 of 96
OA 789 of 96

Date of Order : 13.9.96

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

SUKHENDU KR. GANGULY

Vs.

UNION OF INDIA & ORS.

Mr. S. A. Ali, counsel leading Mr. S. K. Dutta, counsel appears for the applicant and Mr. K. K. Mitra, counsel leading Mr. K. L. Mukhopadhyay, counsel appears for the respondents. Hearing the counsel for the respondents we direct Mr. Dutta to file a legible copy of the judgment which, however, Mr. Dutta wants time to file. In the circumstance we direct Mr. Dutta to file the legible copy of the judgment in question within a week. Matter be listed for orders on 4.10.96. Modified interim order dated 4.9.96 will continue till the final orders.

2. Let a plain copy of this order be handed over to both the counsel for necessary action.

Ans
Administrative Member

A. K. Chatterjee
Vice-Chairman